

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:280
ANSWERED ON:19.08.2011
RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA
Dubey Shri Nishikant ;Punia Shri P.L.

Will the Minister of POWER be pleased to state:

- (a) the details of the various implementing agencies involved in the electrification work under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in the country including Uttar Pradesh, State-wise;
- (b) whether complaints regarding partial electrification of villages as well as irregularities committed by these agencies have come to the notice of the Government;
- (c) if so, the details thereof along with the action taken by the Government thereon;
- (d) whether any assessment has been made by the Government regarding the performance of these implementing agencies, particularly in Uttar Pradesh; and
- (e) if so, the details of the findings thereof along with the corrective measures being taken or proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 280 TO BE ANSWERED IN THE LOK SABHA ON 19.08.2011 REGARDING RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA.

- (a): The details of various implementing agencies involved in electrification work under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in the country including Uttar Pradesh, State-wise, is at Annex-I.
- (b) & (c): The electricity infrastructure in the village has been created in line with the provision made in the sanctioned Detailed Project Reports (DPRs). The representations/suggestions have been received from various quarters which are taken as feedback for improvement/effective implementation of the scheme. As regards the complaints relating to implementation of rural electrification works, the Ministry of Power or Rural Electrification Corporation Ltd. (REC), the nodal agency for RGGVY, takes up the matter with the concerned implementing agencies and resolves the issues promptly. Further, for proper monitoring and ensuring quality of works, a three tier Quality Control mechanism has been put in place in respect of projects sanctioned during XI Plan Period.
- (d) & (e): An inter-ministerial Monitoring Committee periodically reviews the progress under RGGVY. Besides, Ministry of Power and REC conduct frequent review meetings with all stakeholders, the concerned state Governments, state power utilities and implementing agencies for expeditious implementation of the scheme as per the agreed schedule. A statement indicating the progress of RGGVY in various States including Uttar Pradesh, is at Annex-II. In Uttar Pradesh almost all the electrification works for the sanctioned projects under RGGVY have been completed.